

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 231
(IB)-220(ND)2020
IA/5277/2020

IN THE MATTER OF:

MN Ventures Private Limited

... **Applicant/Petitioner**

Versus

M/s. HFCL Satellite Communications Limited ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 17.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Abhishek Anand Adv & Mr. Rahul Adlakha Adv for RP
Mr. Siddarth Chechani, Advocate for Respondent

ORDER

Ld. Counsel for the Respondent submitted that they are not interested in filing the reply.

List the matter on 9th April 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)